

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3218
ANSWERED ON:29.11.2010
INCREASING COST AT MAJOR PORTS
Thamaraiselvan Shri R.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the increasing cost of many major ports in the country are a cause of concern for the shipping industry;
- (b) whether many ports in the country were charging VTS fleets, water front royalty etc.;
- (c) if so, the details thereof;
- (d) whether the Government has asked of the State Maritime Boards to mechanism such charges;
- (e) if so, the details thereof; and
- (f) if not, the reasons thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (c): No, Madam. The following charges are collected as per the Scale of Rates (SoR) approved by Tariff Authority for Major Ports (TAMP):

Vessel Related Charges

- (i) Port dues,
- (ii) Pilotage
- (iii) Berth hire
- (iv) Consolidated charges for transshipment/lighterage of crude oil/POL products/dry bulk charges

Cargo Related Charges

- (i) Wharfage
- (ii) Handling charges
- (iii) Demurrage charges/storage charges

(d): No, Madam.

(e): Does not arise.

(f): The Central Government has control over only the Major Ports.